

14

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 67(MAH)/2013

CORAM:

Present:

SHRI M. K. SHRAWAT  
MEMBER (J)


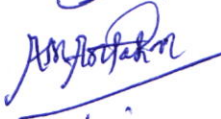
SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

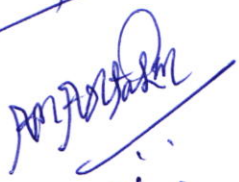

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2017

NAME OF THE PARTIES: Mr. Ravindra Pimplikar  
V/s.

M/s. Concept Engineering Projects Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Deepak D. Deshpande	Advocate for Respondents	
2	Ajay M. Aratakar	PCS for Petitioner	

By Consent 07/12/17  
  
For Petitioner  


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**ORDER**

**T.C.P. No. 67/397-398/CLB/MB/MAH/2013**

3. The Learned Representative of both the sides are present.
4. By consent adjourned to **07.12.2017**.

Sd/-

**Bhaskara Pantula Mohan**  
**Member (Judicial)**  
**10.10.2017**

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Sd/-

**M.K. Shrawat**  
**Member (Judicial)**